

Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.12.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	O. P. Mishra	SPP,	E.D.	O.P. Mishra
<u>2.</u>	Balabojw	PCS	Applicant	B

CA NO.102/2019 IN CP NO.(IB)211/ALD/2017

Ms. Babita Jain, PCS for applicant and Sh. O.P. Mishra, Advocate for E.D.
are present.

Ld. PCS for applicant filed supplementary affidavit after serving an advance
copy upon the counsel for ED.

Ld. Counsel for ED/ respondent seeks ten days time to verify the same.

As prayed for, put up on 8th January, 2020.

Dated: 12.12.2019


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)